

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W), DWARKA COURTS
NEW DELHI.

Pursuant to the Office Order No. 159/RG/DHC/2020 dated 25.03.2020 vide endorsement No. 160-193/RG/DHC/2020 dated 25.03.2020 and in continuation of Notification number 373/Estt.E-1/DHC dated 23.03.2020 vide Endorsement No. 7657-89/Estt.E-1/DJC dated 23.03.2020 issued by High Court of Delhi, New Delhi and taking note of Government of India, whereby a nationwide lockdown has been declared for a period of 21 days w.e.f. 25.03.2020, the functioning of the District Courts shall now remain suspended till **15.04.2020** or until further orders. All the cases listed on dates in column A before all courts in South West District, Dwarka except Family Courts; shall be taken up on the dates mentioned in Col. B.

Sl. No.	(Column A) Matters listed on	(Column B) Next Date to be fixed as
1.	07.04.2020	28.05.2020
2.	08.04.2020	29.05.2020
3.	09.04.2020	30.05.2020
4.	13.04.2020	01.06.2020
5.	14.04.2020	02.06.2020
6.	15.04.2020	03.06.2020

The matters fixed from 07.04.2020 to 15.04.2020 have been adjourned to the dates mentioned in Column-B. The Readers/Ahlmad of the Court are directed to upload the next date of hearing on the Website of the Dwarka Court District and also into CIS.


(NAROTTAM KAUSHAL)

District & Sessions Judge (SW)
Dwarka Courts, New Delhi.

6472-6538
No. _____ DJ/NK/DWK/2020

Dated: 03/04/2020

Copy forwarded for information and necessary compliance to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at District Courts Dwarka, New Delhi.
3. The Judge In-charge, Mediation Centre, Dwarka Courts, New Delhi.
4. Office of CMM(S-W), District Courts Dwarka, New Delhi.
5. The Sr. A.O.(Judl.), Dwarka Courts, New Delhi, Patiala House Court, New Delhi and I/C, Judl. Branch, Dwarka Courts, New Delhi.
6. The President/Hony. Secretary, DCBA, New Delhi.
7. The Chief Prosecutor, Prosecution Branch, Dwarka Courts, New Delhi.
8. The Commissioner of Police, PHQ, New Delhi.
9. The Concerned DCPs.
10. The Dealing Official, Comp. Br., Dwarka Court to upload this order on the Website of District Court Dwarka.
11. The In-charge, Facilitation Centre, Dwarka Courts, New Delhi.
12. The Dealing Official, Layers to upload this circular on the website.
13. All the Branch Incharges, Dwarka Courts, New Delhi.
14. The Insp. Gen., Prison, Tihar Jail, New Delhi.
15. The In-charge, Lock-up, Dwarka Courts, New Delhi.
16. The Caretaker, Dwarka Courts, New Delhi.


District & Sessions Judge (SW)
Dwarka Courts, New Delhi.